

**GOVERNMENT OF INDIA
OVERSEAS INDIAN AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:523

ANSWERED ON:02.12.2015

Indian Workers Abroad

Patle Smt. Kamla Devi

Will the Minister of OVERSEAS INDIAN AFFAIRS be pleased to state:

- (a) the gender/State and country-wise approximate number of Indian workers who emigrated to foreign countries during the last one year;
- (b) the details of welfare schemes being run for these workers/Non-Resident Indians;
- (c) the year-wise details of funds allotted and spent on these scheme during the last three years and the current year;
- (d) whether the Government proposes to formulate any new schemes for the welfare of these workers/Non-Resident Indians; and
- (e) if so, the details thereof?

Answer

MINISTER OF STATE FOR OVERSEAS INDIAN AFFAIRS
GENERAL V.K. SINGH (RETD.)

- (a) The Ministry has information on number of Indian workers emigrated through Emigration Clearance to notified Emigration Clearance Required countries only. The gender-wise, State-wise and country-wise data on emigration of such workers during the last one year are given in Annexure I, II and III respectively.
- (b) The schemes for welfare of Indian workers /Non-Resident Indians are:
 - (i) Scholarship Programme for Diaspora Children.
 - (ii) Mahatma Gandhi Pravasi Suraksha Yojana (MGPSY) and Indian Community Welfare Fund (ICWF).
 - (iii) Scheme for Legal/ Financial Assistance to Indian Women Deserted by their NRI Husbands.
 - (iv) Pravasi Kaushal Vikas Yojana
 - (v) Pravasi Bharatiya Bima Yojana (PBBY)
- (c) The funds allocated under the Budget of this Ministry and spent on these schemes during the last three years and the current year, year-wise are at Annexure-IV.
- (d) No, Sir.
- (e): Does not arise.